## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

**PETITION NUMBER** 

: TCP/139/2016

NAME OF THE PETITIONER(S)

: K. G. Balasubramanian

NAME OF THE RESPONDENT(S)

: M/s Propel Valves Private Limited & 5 others

UNDER SECTION

: 397/398, 402 and 403

S.No. Name (in Capital)	Represented by	Signature
A. K. MYLSAMY ( P.M. VATSACA	Counsel for Respondents	P.M.Valtul

Mb. G. SIVASHANKARANC S. SATHYA GANESH

Counsel to Reality (billians)

## **ORDER**

Shri G Sivasankaran, counsel for petitioner present. Shri A K Mylsamy, counsel for respondents present. The matter may be posted alongwith TCP/121/2016. Put up on 13.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy Member (Judicial)